

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **03.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/1163/2019
NAME OF PETITIONER : NSL Wind Power Company (Phoolwadi) Pvt Ltd
NAME OF RESPONDENT : Eastern Spinwell Ltd
SECTION : Sec 9 of IBC, 2016

ORDER

Ld. Counsel for Petitioner Mr. Indu Karunakaran and Ld. Counsel for Corporate Debtor Ms. Aanchal are present through video conferencing mode.

At the request of the parties to report settlement and file Joint Memo of Compromise in this matter, post this matter on **31.03.2021** for filing of Joint Memo of Compromise.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

ks